

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:425

ANSWERED ON:18.12.2009

ADOPTION OF CHILDREN

J Helen Davidson;Ramasubbu Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a): the number of children adopted in the country during the last three years and the current year;

(b): the norms/guidelines laid down for adoption;

(c): whether the Government proposes to change these norms in view of the deficiencies/misuse including cumbersome procedure followed in adoption of children;

(d): if so, the details thereof; and

(e): the steps taken by the Government to simplify and prevent misuse of the adoption norms?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a), (b),(c), (d) & (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b), (c),(d) & (e) OF LOK SABHA STARRED QUESTION NO.425 FOR 18-12-2009 BY SHRIMATI J. HELEN DAVIDSON ABD SHRI S.S. RAMASUBBU REGARDING 'ADOPTION OF CHILDREN'

(a) Central Adoption Resource Agency (CARA), an autonomous body under Ministry of Women & Child Development has been mandated with the task of promoting In-country adoption as well as regulating Inter-country adoption. CARA maintains database of orphan, abandoned and surrendered children who are placed in adoption by Recognized Indian Placement Agencies (RIPAs) numbering 73 and Shishu Grehs numbering 74.

The number of children placed in adoption by these agencies during the last three years and the current year are as under:

Year	Adoptions through RIPAs	Adoptions through Shishu Grehs	Total
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2006	2389	873	3262
2007	2280	984	3264
2008	2240	750	2990
2009 [as on 30-09-2009]	1590	317	1907

This data does not include adoption from other licensed agencies in the states

(b) The Government of India has notified separate guidelines laying down norms and procedures for In-country and Inter-country adoption. These guidelines are (i) In-country Adoption Guidelines-2004 and (ii) Guidelines for Adoption from India-2006. These guidelines are available on the Central Adoption Resource Agency (CARA)'s website www.adoptionindia.nic.in.

(c),(d) & (e): In order to streamline the process of adoption in the country laid down in the guidelines of 2004 and 2006, Ministry has reviewed the existing guidelines and after extensive consultations, prepared the revised guidelines. These are under scrutiny by an Expert Committee in the Ministry.